NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/4/ (IB)/2017

NAME OF THE PETITIONER(S)

: CMI ENERGY INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: EASUN REYOLLE LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V. SVRESH Advocable &)
9840133297 Peditioner

A. SENTHILMATHAN Pospondent
9894458149

M. Obren

ORDER

Counsel for petitioner present and prayed time for filing a memo suggesting the name of the IRP. Counsel for respondent present and prayed time for reply. Time extended at request of both the counsel. Put up on 28.07.2017 at 10.30

A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)